


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 31-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 10006/2015 (HEARING)		Hosahalli police station Vs Manjunatha	PP
2	CrI.Misc. 10079/2020 (HEARING)		SRI. VIJAY KUMAR Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI. A.R. KRISHNAMURTHY
3	CrI.Misc. 10084/2020 (HEARING)		K.B. Hanumantharayappa Vs Doddaballapura Town P S	A.V. Muralidhara
4	CrI.Misc. 10085/2020 (HEARING)		CHIKKAMUNIYAPPA A-1 Vs RAJANUKUNTE POLICE STATION	SRI. K.G. SHIVANNA
5	SC 10003/2019 (EVIDENCE)		State by Doddaballapura Town P.S. Vs Abdul Gaffar @ Gafar @ Chota- A1	Public Prosecutor
6	SC 10026/2019 (EVIDENCE)		State by Doddabelavangala P.S Vs Nanjappa	Public Prosecutor
7	CRL.A 10003/2019 (ARGUMENTS.)		Shivamma Vs State by Doddaballapura Rural P S	D.M RENUKAMURTHY
ARGUMENTS ON DEFENCE SIDE				
8	SC 10004/2017 (ARGUMENTS.)		State by Hosahalli P.S Vs Girisha	Public Prosecutor


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

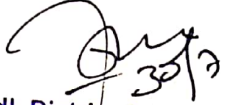
IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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Cause List Date: 31-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10008/2020 (EVIDENCE.) IA/1/2013		M.S.Nagaraju Vs T.N.Rajeshwari	Messers Satyam Priyam Law Chambers
2	M.C. 10074/2020 (EVIDENCE.) IA/1/2013		RAMAKRISHNAIAH.V Vs PREMA.R	ANAND.H.M AND .H.M.NATARAJ
3	M.C. 10082/2020 (EVIDENCE.)		Sri C Channa Thimmegowda Vs Smt Vijaya Lakshmi	Sri P Shankarappa
4	M.V.C. 402/2015 (EVIDENCE.)		NALINI Vs PUSHPA H.J.	RAVI. M.
5	M.C. 10127/2020 (EVIDENCE.) IA/1/2016		Gowrimani Vs SriRamaiah	KUMARA
6	P and SC 10041/2020 (EVIDENCE.)		Anjinamma Vs NIL	Sri.T.N.Balaji
7	M.V.C. 20/2018 (EVIDENCE.)		Laxamamma Vs Ravikumar R	
8	M.V.C. 47/2018 (EVIDENCE.)		Gangadharappa @ S.Gangadharaiah Vs Byregowda. N	
9	P and SC 10045/2020 (ARGUMENTS)		Nagaraju Vs NIL	Sri.Narendrababu
10	M.C. 10185/2020 (FIRST HEARING) IA/1/2016		Sri Venkatesh D Vs Smt Usha	Sri Muniraju S


30/7
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

In the court of Addl. Senior Civil Judge and JMFC Doddaballapura.

Cause List

7+ 6 Cases listed for Hearing on 31-07-2020

Morning Session

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.NO.91/2006	Hearing	Y.S.R	L.M.K., M.K.M., L.S
2	O.S.NO.133/2009	Hearing	R.R	A.K.M., D.M.J
3	O.S.NO.219/2013	Hearing	P.R.	L.N., B.S.M
4	O.S.NO.130/2015	Hearing	S.K.,	P.J., A.K
5	O.S.NO.339/2017	Hearing	R.K	M.K.J
6	O.S.NO.94/2019	Hearing	M.G.V	C.G.R
7	O.S.NO.43/2020	Hearing	A.K.	R.M

AFTERNOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.NO.66/2019	Hearing	V.M	V.S.K.P
2	O.S.NO.153/2019	Hearing	P.V.R.R	B.M.B
3	O.S.NO.119/2019	Hearing	A.J.	C.G.R
4	FDP NO.7/2015	Hearing	M.M.K.	V.C
5	L.A.C No.43/2014	Hearing	V.M.B	M.N.B
6	L.A.C No.67/2014	Hearing	J.K	M.N.B

Sl.No.	Cases Nos.	Stage
1	O.S.NO.124/2014	ISSUES
2	O.S.NO303/2014	ISSUES
3	O.S.NO.212/2019	ISSUES

mds 30/7/20
(Smt. N.B. Shaikh)
Addl. Senior Civil Judge & JMFC,
Doddaballapura.

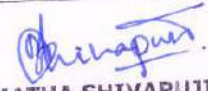
IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 31.07.2020

MORNING SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 482/2008	HEARING	KK	BSM
2	C.MIS 644/2017	HEARING	MKM	-
3	O.S 400/2017	HEARING	SRSP	BKM
4	C.C 844/2018	HEARING	TGV	-
5	O.S 58/2018	HEARING	SAK	DAS
6	O.S 246/2018	HEARING	DKL	DAS
7	C.C 87/2019	HEARING	MKM	-
8	O.S 334/2018	HEARING	MKM	LS
9	O.S 428/2018	HEARING	SAK	-
10	C.MIS 135/2020	HEARING	MKM	-

AFTERNOON SESSION

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	C.MIS 143/2020	HEARING	CST	-
2	FDP 2/2011	HEARING	KM	MRS
3	O.S 378/2011	ORDERS	ANG	BKGR
4	O.S 132/2013	ORDERS	GSS	BSR
5	O.S 370/2008	ORDERS	PTH	AGP/KK
6	O.S 162/2019	JUDGEMENT	MKN	-
7	O.S 200/2010	ORDERS	AHC	MGV
8	PCR 341/2019	ORDERS	DAS	-
9	PCR 291/2019	ORDERS	SM	-
10	PCR 142/2019	ORDERS	SM	-


(MAMATHA SHIVAPUJI)
Addl. Civil Judge & JMFC
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow new SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.